


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 234/16	TP 233/17	For clarification	391/ 394	Maxheap Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Preena Ponappa</i> <i>for</i> <i>Induslaw</i> <i>080-40726600</i>	<i>Petitioner</i>	

The matter is listed today for clarification. Counsel for petitioner is present. He has filed a memo along with annexures in TP No.232/2017. He has filed the report of the Chartered Accountant. Heard him.

List it for orders on 08.03.2018.


MEMBER (T)


MEMBER (J)